GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2205 ANSWERED ON:06.08.2010 STANDARD OF EDUCATION IN PRIVATE MEDICAL COLLEGES Danve Shri Raosaheb Patil

7. Tamil Nadu 2

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

the private medical colleges in the country; (b) if so, the details thereof; and (c) the action taken by the Government against such colleges? Answer MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)
(c) the action taken by the Government against such colleges? Answer
Answer
MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)
(a)to(c) Medical Council of India has informed that it has received 15 complaints against private medical colleges. State-wise details of complaint, are as under:
Sl.No. Name of the State Number of Complaints
1. Andhra Pradesh 3
2. Rajasthan 1
3. Punjab 2
4. Madhya Pradesh 5
5. Pondicherry 1
J. Politicinetry 1
C. White Develop 1
6. Uttar Pradesh 1

Total 15

Inspections have been carried out by Medical Council of India in respect of 13 colleges to verify these complaints. Wherever necessary, suitable action is initiated under the various provisions Indian Medical Council Act and the Rules made there under. However, in two case the matter is sub-juice.